

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 186 OF 2017 & IA No. 437 OF 2017

Dated: 22nd October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Chhattisgarh State Power Distribution Co.Ltd **Appellant(s)**

Versus

Chhattisgarh State Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Rashmi Singh for A1

Counsel for the Respondent(s) : Ravi Sharma for R1
Kumar Mihir for R2
Avinash Menon for R2

ORDER

Appellant and counsel absent.

List the matter for hearing on **27.02.2020.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK